

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
DWELLING UNITS IN RAJASTHAN

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Dr. Gyan Prakash Pilania

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state :-

- (a) details of dwelling units that have been sanctioned in Rajasthan since 2005, year-wise, under VAMBAY/NSDP/IHSDP;
- (b) how many of them have been built as per schedule;
- (c) reasons for delay, cost escalation thereof;
- (d) details of dwelling units that are under construction presently; and
- (e) plans of the Ministry under this programme in the Eleventh Plan for Rajasthan?

ANSWER

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION

(KUMARI SELJA)

(a): The schemes of VAMBAY and NSDP have been subsumed under the Integrated Housing and Slum Development Programme (IHSDP) component of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with effect from 3.12.2005. The details of dwelling units approved since 2005 for the State of Rajasthan are:

Scheme	2005-06	2006-07	2007-08	2008-09	2009-10
IHSDP	136	10981	11526	3214	2186
VAMBAY	67	-	-	-	-

(b) & (c): The Sanctioning Committee at the central level stipulates the completion of projects sanctioned within 15-18 months of sanction. As per reports received, the units sanctioned have not been completed as per schedule. The reasons for delay and cost escalation include: problems in land availability, beneficiary identification, mobilization of beneficiary contribution, problems in finalization tenders etc.

(d): 1738 dwelling units are under construction at present.

(e): The plans of the Ministry include following up with the State Government, undertaking regular reviews and providing support for capacity building under JNNURM.